

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1468  
ANSWERED ON:29.07.2015  
Research Guide for Engineering  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether dearth of Ph.D guide/proper regulation norms hits research in universities across the country and if so, the details thereof;
- (b) whether the Government proposes to amend universities ordinance regarding research guide for engineering and if so, the details thereof; and
- (c) whether there is lack of adequate research guides in the country and if so, the measures taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a): The University Grants Commission (UGC) has written, on 6th July, 2015, to the Vice-Chancellors of all Universities that it has come to the notice of the UGC that some Universities are hiring the services of the Supervisors who do not happen to be the regular teachers of the Universities or its affiliated Post Graduate (PG) colleges/ Institutes awarding the M.Phil/ Ph.D. degree. It has observed that this practice is in violation of UGC (Minimum standards and procedure for award of M.Phil/Ph.D. Degree) Regulations, 2009. The UGC has advised the Vice Chancellors that Universities shall allocate the supervisor from amongst the regular faculty members in a department or its affiliated PG Colleges/ institutes depending on the number of students per faculty member, the available specialization among the faculty supervisors and the research interest of the student. It has been further clarified by the UGC that any Ph.D. / M.Phil. degree awarded by a University under the supervision of a Supervisor who is not a faculty member of the University or its affiliated PG Colleges/ Institutes would be in violation of UGC (Minimum standards and procedure for award of M.Phil./ Ph.D.) Regulations, 2009.

(b): No, Madam. Amendment of Universities Ordinance is vested in the Statutory Bodies of the concerned University and not with the Government.

(c): The UGC has informed that it does not maintain any database on the number of Ph.D guides in Universities. As per the UGC (Minimum Standards and procedure for Awards of M.Phil/Ph.D Degree) Regulations, 2009, a Supervisor shall not have, at any given point of time, more than eight Ph.D Scholars and five M.Phil. Scholars.

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